

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3168

ANSWERED ON:24.04.2012

CASUALTIES IN NAXAL ACTIVITIES

Ajmal Shri Badruddin;Gavit Shri Manikrao Hodlya;Gowda Shri D.B. Chandre;Hegde Shri. K. Jayaprakash ;Hussain Shri Syed Shahnawaz;Kumar Shri P.;Maharaj Shri Satpal;Panda Shri Baijayant;Pradhan Shri Nityananda;Ramasubbu Shri S.;Shekhar Shri Neeraj;Singh Shri Rakesh;Singh Shri Yashvir;Sivasami Shri C.;Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of security forces killed by naxalites in different parts of the country including Maharashtra during the last six months;
- (b) the details of compensation announced and paid to the kin of the deceased security forces during the said period;
- (c) whether there are reports of cases of kidnapping by Naxalites in some States including Odisha;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ensure the release of the said captives?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): During last six months (from 01 November 2011 to 15 April 2012), 74 number of security forces have been killed by CPI(Maoist) in the country, out of which 14 have been killed in Maharashtra.

(b): An ex-gratia compensation of Rs. 15 lakhs is paid to the next of kin of personnel of Central Armed Police Force killed in action. Besides, the Central Government, under the Security Related Expenditure Scheme grants ex-gratia payment of Rs. 3 lakhs to the family of security personnel killed due to naxal attacks. The State Governments also have their own policies for payment of ex-gratia to the families of security personnel killed in naxal attacks.

(c) & (d): Recently, two Italian nationals, Mr. Paolo Bosusco and Mr. Claudio Colangelo along with two local youth were abducted by the CPI (Maoist) on 14 March, 2012 from Daringibadi PS of Kandhamal district of Odisha. In another incident, Shri Jhina Hikaka, Member of Legislative Assembly, Laxmipur Assembly Constituency was abducted by the CPI (Maoist) and Chasi Mulia Adivasi Sangh (NL faction, a front of CPI-Maoist) activists on the night intervening March 23-24, 2012 at a place near Toyaput village, Laxmipur PS in district Koraput of Odisha.

(e): Law and Order being a state subject, such matters are dealt with directly by the State Governments concerned. However, the Government of India provides all possible assistance as and when requested by the State Governments.